(d) if so, what steps have been taken bv Government to prevent malpractices prevalent in the Export Credit and Gurantee Corporation Limited?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) amount of Rs. 93.3 lacs was paid by. Export Credit and Guarantee Corporation Ltd. us advance towards hiring of the office building in Bombay.

(b) No, Sir.

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- (c) No. Sir.
- (d) In view (c), does not arise.

Discontentment among staff of Export Credit and Guarantee Corporation Limited

1255. SHRI KALRAJ MISHRA: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government aware of the fact that there is a wide discontentment among the staff of Export Credit and Guarantee Corporation Limited (ECGC) due to absence of any specific Manual of the Corporation dealing exclusively with service matters; and
- (b) if so, what steps Government propose to take in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) The HCGC Ltd. have a set of rules governing service conditions of its employees. However, the Employees' Association of the Corporation have submitted a charter of demands for revision of their pay-scales This is under active consideration of Government.

I.T.D.C. buses between Mangalore and Bangalore

1256. SHRI B. IBRAHIM: Will the Minister of TOURISM AND AVIATION be pleased to state:

- (a) whether India Tourism Development Corporation buses ply between Mangalore and Bangalore; and
- (b) if so, what are the details this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) No, Sir.

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(b) Does not arise.

Tourist Centres in Karnataka

1257. SHRI B. IBRAHIM: Will the Minister of TOURISM AND AVIATION be pleased to state the number and location of tourist res in Karnataka State?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): The following tourist centres in Karnataka have been developed by providing facilities in the Central Sector:

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to Questions

^{*}Tourist Bangalows/Rest Houses constructed by the State Department of Tourism with 50% subside from the General Department of Tourism. These establishments are managed by the State Department of Tourism/Tourism Development Corporation.

^{**} Tourist Bureau in Marcara opened by the State Government in the Second Five Year Plan with 199% subsidy from the Central Department of Tourism. Tourist office in Bangalore opened by the Central Department of Tourism was handed over to the State Department of Tourism in 1964.

^{***}Transport (mini-buses and launches) purchased by the Gentral Department of Tourism and handed over to the State Government for operation.